

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Company Appeal (AT) (Ins) No. 156 of 2023
&
I.A. No. 594 of 2023

IN THE MATTER OF:

Naresh Agarwal
Versus

...Appellant

Saroj Gupta & Anr.

...Respondent

Present:

For Appellant :

For Respondent : Mr. Ankit Sareen, Advocate for R-2/ RP

O R D E R

06.04.2023: Today, again on repeated call none appeared on behalf of the Appellant. Same was the position yesterday, whereas Mr. Ankit Sareen, Ld. Counsel for the Respondent No. 2 is present.

It appears that Appellant is not interested to pursue the matter.

The Appeal stands dismissed due to non-prosecution.

[Justice Rakesh Kumar]
Member (Judicial)

[Dr. Alok Srivasatava]
Member (Technical)

sr/gc